

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/69/CHE/2024
NAME OF THE PETITIONER(S) : Ugro Capital Ltd
NAME OF THE RESPONDENT(S) : Peakqualish Systems Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Shri. V. Balasubramani, Ld. Counsel for the Petitioner.

Heard.

The Petitioner is directed to serve notice of the petition on the Respondent through all modes and file Affidavit of Service.

List the petition for appearance / reply on **25.06.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs